

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P NO. 85/KB/2017, C.P NO. 720/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M

| Name of the Company | | RASHI HOLDINGS PVT LTD | | |
|---------------------|--|------------------------|------------------------------------|---------------------|
| Under Section | | 391(2),394 | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf of Petitioners | Signature with date |
| | Ms. PRABH | IA JAIN, ADVOC | ATE, | 25/7/17 |

ORDER

Ld. Counsel for the petitioner is present.

Ld. Counsel filed affidavit annexing No Objection Certificate from The Reserve Bank of India.

Heard. Reserved for order.

(Vijai Pratap Singh) Member (J)